

Annexure-4(Not Applicable)

Name of the corporate debtor: Veda Biofuel Limited Date of commencement of Liquidation: 26 May 2020.; List of creditors as on: 25 July 2020

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl.No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that May be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?						% of voting share in CoC
1	Vasistha Infrastructure Private Limited		12.06.2020	3,29,27,241.00	3,29,27,241.00		NIL	NO		NIL	NIL	-	NIL	NIL
2	Vanaja Firms and estates Private limited		12.06.2020	66,98,675.00	66,98,675.00		NIL	NO		NIL	NIL	-	NIL	NIL
3	Sriram raju Nadimpalli		25.06.2020	5,07,71,115.00	-		NIL	NO		NIL	NIL	5,07,71,115.00	NIL	NIL
4	Vijay Kumar Pennmetsa		25.06.2020	14,72,17,634.00	-		NIL	NO		NIL	NIL	14,72,17,634.00	NIL	NIL
TOTAL				23,76,14,665.00	3,96,25,916.00	0.00	0.00	0.00	0.00	0.00	0.00	19,79,88,749.00	0.00	0.00